

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated: 07.01.2025

No. 1268A: Hon'ble the Chief Justice has been pleased to appoint Ms. Namrata Tiwary, Principal Judge, Family Court, Muzaffarpur (presently working as Officer on Special Duty, Patna High Court, Patna) as Editor, Patna High Court, Patna with effect from the date she assumes charge of her office vice Ms. Shweta Kumari Singh, since transferred.

**By order of Hon'ble
the Chief Justice
Sd/- P.K. Malik
Registrar General**

Memo No:- 958-983 /Dated, Patna the 07.01.2025

Copy forwarded to the Principal Secretary to the Govt. of Bihar, General Administration Department, Patna / Secretary to the Govt. of Bihar, Law Department, Patna / A.G. (A&E) Bihar, G.A. 7, Birchand Patel Marg, Patna / Under Secretary Personal Claims and Pay Fixation Cell '3', Finance Department, Govt. of Bihar, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar-cum-Secretary, Patna High Court Legal Services Committee, Patna High Court, Patna / Registrar (IT)-cum-CPC, Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Editor, Patna High Court, Patna / Ms. Namrata Tiwary, Principal Judge, Family Court, Muzaffarpur (presently working as Officer on Special Duty, Patna High Court, Patna) /Principal District and Sessions Judge, Muzaffarpur/ Registrar-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / Joint Registrar (IT), Patna High Court, Patna/ Registrar (Establishment), Patna High Court, Patna/ Officer on Special Duty, Patna High Court, Patna / Addl. Registrar, Juvenile Justice Secretariat, Patna High Court, Patna / O.S.D. (Infrastructure), Patna High Court, Patna / Joint Registrar (List), Patna High Court, Patna / Joint Registrar (Judicial), Patna High Court, Patna / Member Secretary, Bihar State Legal Services Authority, Patna/ O.S.D. (Computerization), Patna High Court, Patna / S.O. I/C, Monitoring Cell II, Patna High Court, Patna / S.O. I/C, Judicial Officers Service Record Room, Patna High Court, Patna / S.O. I/C, A.D. (General), Patna High Court, Patna / The Director, Bihar Judicial Academy, Gaighat, Patna for information and necessary action.

(Ms. Tiwary is directed to make over charge of her present assignment at Muzaffarpur immediately so as to join her new assignment soon thereafter.)

(-) For P.D.J., Muzaffarpur & Ms. Tiwary only


Registrar General